

(b) NABARD has reported that as on 31.3.2015, the total deposits with 33 StCBs and 371 DCCBs were ₹356467 crore. Out of these cooperative banks, 12 banks were having negative net worth as on 31.3.2015. NABARD has informed that these banks are servicing their depositors.

(c) and (d) RBI has informed that it has prescribed uniform Know Your Customer (KYC) norms for all commercial and cooperative banks and its Master Directions on KYC guidelines are uniformly applicable to all banks in India. RBI has further informed that it does not have any information on whether extant KYC norms are causing many cooperative banks to be used for money laundering and tax evasion. However, some instances of violations of KYC/Anti Money Laundering (AML) guidelines in UCBs have been observed by RBI and 32 UCBs have been imposed an aggregate penalty of ₹119.50 lakh by RBI for KYC/AML violations from 1st July, 2015 to 30th June, 2016.

NABARD has reported that the compliance to KYC/ AML is monitored during inspection of StCBs and DCCBs and these banks are required to submit Cash Transaction Report, Suspicious Transaction Report, Counterfeit Currency Report and Non-Profit Organization Report, etc. to Financial Intelligence Unit-India regularly.

#### **Interest rate cut for long term savings schemes**

1497. SHRIMATI RANEE NARAH: Will the Ministry of FINANCE be pleased to state:

(a) whether it is a fact that the interest rate of Public Provident Fund (PPF), Kisan Vikas Patra (KVP), Senior Citizens - Deposit Scheme, and the Girl Child Scheme were cut by 0.1 per cent per annum; and

(b) if so, what were the reasons/points of such interest rate cut for long term saving scheme, where millions of poor, retired and senior citizen's hard earned money are involved in investment?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) Sir, the interest rates of Public Provident Fund (PPF), Kisan Vikas Patra (KVP), Senior Citizens Savings Scheme, 2004, and Sukanya Samriddhi Account (the Girl Child Scheme) were reduced by 0.10 percentage point for the quarter 01.10.2016 to 31.12.2016, and not 0.10 percentage per annum.

(b) The reduction in the rates of interest by 0.10 percentage point was necessitated by a significant fall in the yields on Government Securities of comparable maturities.